

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2935

ANSWERED ON:15.03.2010

VIOLATION OF CEASEFIRE

Jindal Shri Naveen;Kanubhai Patel Jayshreeben;Mishra Shri Govind Prasad

Will the Minister of DEFENCE be pleased to state:

- (a) whether Pakistan has been consistently violating the ceasefire agreement along the International Border and Line of Control (LoC);
- (b) if so, the details thereof along with the number of such violations occurred during each of the last three years;
- (c) whether the Pak troops resort to covering fire to tie down Indian security forces while pushing through infiltrators;
- (d) if so, the extent to which Indian troops are vigilant to their nefarious designs;
- (e) whether the Government has taken up the matter with Pakistan and registered protests in this regard; and
- (f) if so, the details thereof and reaction of the Pak Government thereto?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) & (b): The details of ceasefire violations along the International Border and Line of Control are as under:-

Year International Border Line of Control

2007 02 21

2008 07 77

2009 05 27

(c) to (f): Government of India has taken up the issue of cease fire violations with Pakistan consistently. All such violations of ceasefire are also taken up with Pak military authorities at the appropriate level through the established mechanism of hotline, flag meetings as well as weekly talks between the Director Generals of Military Operations.

Pakistani authorities have generally denied such incidents during the talks between the Director Generals of Military Operations. However, they have given assurances for issuing necessary instruction to their troops in this regard.